## NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

## CP (CAA) No.17/Chd/Hry/2017

In the matter of Scheme of Amalgamation:

Kimia Biosciences Ltd. ....Petitioner Company No.1.

With

Laurel Organics Limited. ....Petitioner Company No.2.

Present: Mr.Atul V.Sood, Advocate for the petitioner-companies.

Learned counsel for the petitioner-companies submits that

the petitioner companies have filed application for making certain amendments, which is yet to be listed. The matter is adjourned to

31.01.2018.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

January 23, 2018.